

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Insertion of new articles 16A and 16B)

16.45 hrs.

SHRI P.C. THOMAS (MUVATTUPUZHA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI P.C. THOMAS : I introduce the Bill.
